

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 08**  
**(IB)-840(PB)/2018**

**IN THE MATTER OF:**

PEC Ltd.

.... Applicant/petitioner

Vs.

M/s. S.L Consumer Products Ltd.

.... Respondents

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 01.09.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

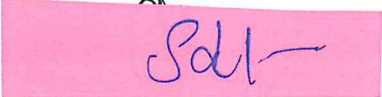
For the applicant

Mr. Abhishek Anand, Mr. Mohak Sharma, Advs. for RP  
Mr. Davesh Bhatia, Mr. Arjun Mahajan, Advs. for  
resolution applicant

**ORDER**

List on 28.09.2020.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**